

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 03.06.2021

ORDER NO. 72 of 2021

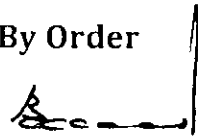
Hon'ble President is pleased to order the sitting commencing from **07.06.2021** to **02.07.2021** for **CESTAT, New Delhi** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 07.06.2021 to 02.07.2021	Mr. Anil Choudhary, Hon'ble Member (Judicial)	Single Member matters.
From 07.06.2021 to 02.07.2021	Ms. Rachna Gupta, Hon'ble Member (Judicial)	Single Member matters.

Note :

1. In the event of no sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders."

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Deputy Registrar/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/Website/Guard File/Office Copy.


Deputy Registrar